IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. M.P. No. 4241 of 2018

Rahul Gandhi … Petitioner

-Versus -

The State of Jharkhand & Anr. … Opposite Parties

CORAM: - HON'BLE MR. JUSTICE AMBUJ NATH

For the Petitioner : Mr. Kaushik Sarkhel, Advocate
For the O.P. No.2 : Mr. Gautam Kumar, Advocate

15/28.04.2023

Learned counsel for the opposite party No.2 was directed to file counter affidavit in this case, but the earlier order has not been complied.

By way of last indulgence, list this case on 12.05.2023 at 2.15 P.M.

It is, however, made clear that if the counter affidavit is not filed within the stipulated time, the opposite party No.2 shall be deprived of filing the counter affidavit.

Till then, the interim order earlier granted shall remain in force.

(Ambuj Nath, J.)

Jay/-